

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
03-07-2024 AT 10:30 AM**

CP (IB) No. 83/95/HDB/2023

AND

IA (IBC) 17/2024 & IA (IBC) 1032/2024 in CP (IB) No. 83/95/HDB/2023

u/s. 95 of IBC, 2016

IN THE MATTER OF:

National Bank for Agriculture and
Rural Development(NABARD)

...Petitioner

AND

Smt. M Chandra Bushanaswamy Reddy

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

O R D E R

CP (IB) No. 83/95/HDB/2023

Matter adjourned to 15.07.2024.

IA (IBC) 17/2024

Learned Counsel Mr B Harinath Rao, for Financial Creditor present physically.

Mr Chakilam Nagarjuna Rao, Resolution Professional present physically.

Learned Counsel Mr Shriraj Manyam, for Personal Guarantor present through
Video Conference.

Objections filed. For hearing, matter adjourned to 15.07.2024.

IA (IBC) 1032/2024

This being an application filed by the Resolution Professional to take additional
Resolution Professional report on record. The same is taken on record, subject to
the objections filed for consideration.

Accordingly, **this application is allowed and disposed of.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)